

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 153 of 2016

Dated : 24th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of :

**UJVN Ltd., Dehradun ...Appellant(s)
Vs.
Uttarakhand Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Jamnesh Kumar a/w
Mr. Meg Bahadur (Rep.)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R-1

Mr. Shashank Pandit for
Mr. Pradeep Misra for R-2

ORDER

List the matter on **21.12.2016**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr